

मनमाने ढंग से दोनों उड़ानों को क्लब किया है किसने यह अनुमति दी जब मौसम खराब था? यह प्लेन यहां से 7 बजे चला था, 8.13 पर शिमला पहुंचा। वहां पर वर्षा हो रही थी वहां विजुअल फ्लाइंग है यही नहीं वहां मेट सिस्टम भी उपलब्ध है जिससे वहां के मौसम का अनुमान लग सकता है। शिमला से कुल्लू के लिए केवल 17 मिनट की उड़ान है। मंत्री महोदय ने स्वयं माना है कि जो वहां से उड़ान भरी गई वह 8 बजकर 33 मिनट पर भरी गई। प्लेन को कुल्लू में 8-50 बजे तक पहुंच जाना चाहिए था। वह प्लेन 8-50 बजे वहां नहीं पहुंचा। वह रास्ता भटक गया क्योंकि बादल बहुत ज्यादा थे। जहां पर यह दुर्घटना हुई है, मंत्री महोदय, हम कई बार उस प्लेन में गये हैं, वह उसका रास्ता ही नहीं है। उसको ज्वालपुर के पहाड़ों में वे घुमाते रहे और अन्ततोगत्वा वहां के पहाड़ों की चोटी से टकरा गया और प्लेन में सवार लोगों की जानें चली गई। यह तो शुक है कि यहां से शिमला जाती बार यह दुर्घटना नहीं हुई, नहीं तो 19 लोग मरते।

महोदय, आजकल मली मास होने से, पुरूषोत्तम मास होने से ब्याह-शादी अभी रुकी हैं नहीं तो ज्यादातर लोग इसमें हनीमून-कम्पल होते। नवविवाहित जोड़े मर जाते। आखिर कौन इसके लिए जिम्मेदार होता ऊपर से सरकार स्टेटमेंट नहीं दे रही है।

उपसभाध्यक्ष (श्री त्रिलोकी नाथ चतुर्वेदी): यह प्रश्न बाद का है।

श्री महेश्वर सिंह: श्रीमन्, मैं मंत्री महोदय से यह मांग करना चाहूंगा कि एक तो इस सारी घटना की जांच की जाए, दूसरे इसमें अगर कोई दोषी है तो उसका लाइसेन्स रद्द किया जाए और हमको इस प्रकार की निजी हवाई सेवाओं के रहमोकरम पर न छोड़ा जाये। वहां पर इंडियन एयर लाइन्स की फ्लाइट भी चलाई जाये ताकि सुरक्षित वातावरण में हम लोग यात्रा कर सकें और मौत के मुंह में जाने से बच सकें।

SHRI JOHN F. FERNANDES (Goa): Mr. Vice-Chairman, Sir, I would like to associate myself with what Shri Maheshwar Singh. It is the most unfortunate tragedy. I raised a point of order today during the zero hour. It is a precedent in the House. Whenever a statement is made, we are entitled to seek clarifications. It was a *suo motu* statement. It had been denied to us yesterday. This is the only mechanism the Parliament has to have an administrative control over different agencies. Here the Minister had mentioned yesterday that the

Director, Air Safety had been appointed. The report will come after five or six months. But the Government has not come with a statement. Therefore, I would request the Government to make a statement at least by Monday and give us the opportunity to find out what went wrong, because I am sure that the D.G.C.A. has failed here. The visibility was very poor. How did the D.G.C.A. and the Air Traffic Control give permission for this plane to take off?

So, I would request the Government to come forward with more details and give an opportunity to the Members to seek clarifications. Thank you very much.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): I hope the sentiments of the House will be conveyed to the hon. Minister by the Ministers who are present here.

RE. FINANCIAL CRISIS IN HARYANA DUE TO IMPOSITION OF TOTAL PROHIBITION

SHRI S.S. SURJEWALA (Haryana): Mr. Vice-Chairman, Sir, a deep financial crisis has been created in the State of Haryana as a result of the imposition of very heavy taxes to offset the loss caused by the total prohibition which has been imposed in the State from the 1st of July, 1996.

Mr. Vice-Chairman, the situation has been further confounded by unprecedented hike in petroleum products like diesel, petrol and LPG by the Government of India. The Chief Minister of Haryana has sent an SOS to the Prime Minister and has requested that the Government of India should come to the rescue of the State Government by providing a very liberal special grants so that the losses caused by enforcement of total prohibition can be taken care of. The taxes levied by the State Government are all-pervading covering all sections of the society. The power tariff has been increased to the extent of...

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): You better confine yourself to the main point.

SHRI S.S. SURJEWALA: Sir, I will not take more than two minutes. A consumer who consumes upto 40 units of power has now to

pay Rs. 1.50 per unit instead of one rupee per unit and so on. There has been an increase of 25—30 per cent in bus fares. Similarly, sales tax has been increased on petroleum products like petrol, LPG and diesel. It has increased the cost of petroleum products in the State. Sir, a new tax which is very redundant — professional tax — has been levied.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): These are all State matters. ...*(Interruptions)*...

These are all State matters.

SHRI S.S. SURJEWALA: Sir, I would like to ask my friends from the BJP benches because they are raising a lot of noise about the hike in the petroleum products. It is a State being ruled by their party which has imposed taxes including sales tax on petroleum products.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): Normally, we ask the Government.

...*(Interruptions)*...

SHRI S.S. SURJEWALA: I demand that the State Government should withdraw all the taxes and levies which have been imposed in the State of Haryana. I demand from the Government of India that it should also withdraw the hike in the prices of petroleum products, particularly the diesel prices which it has already reduced to the extent of 15 per cent. I further ask the Government of India and the Prime Minister to come to the help of the State Government in a very liberal fashion because enforcement of complete prohibition is under the Directive Principles of the State Policy which is a national goal. The Father of the Nation, Mahatma Gandhi also set this goal before the nation. Now it is enshrined in our Constitution. What the Haryana Government has done is to enforce this Directive Principle. Therefore, the Government of India is duty-bound to help the State Government. I again ask the Central Government to come to the help of the State Government by very liberally releasing special grants to off-set the loss caused by total prohibition.

RE. DISCOVERY OF ONE THOUSAND HUMAN SKULLS AT BODH GAYA IN BIHAR

श्री जनार्दन यादव (बिहार): उपसभाध्यक्ष महोदय, मैं आपके माध्यम से सदन और सरकार का ध्यान बोध गया की ओर आकर्षित करना चाहता हूँ। बोध गया

SHRI M.A. BABY (Kerala): Sir, at 2.30 we are expected to take up the Private Members' Business.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): We have one more Member. Thereafter, we will take up the Private Members' Business.

SHRI M.A. BABY: Sir, whatever time is lost by permitting him should be taken into account. We should not permit it to continue even after 5 o'clock. ... *(Interruptions)*...

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): We are collectively responsible for the loss of time. ...*(Interruptions)*...

SHRI M.A. BABY: Sir, we cannot cut the Private Members, time. ...*(Interruptions)*...

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): Special Mentions will be taken up after ...*(Interruptions)*...

SHRI SATISH PRADHAN (Maharashtra): Sir, I have been waiting for the last two days as I have to raise a very important matter.

THE VICE-CHAIRMAN (SHRI TRILOKI NATH CHATURVEDI): Let us wait.

श्री जनार्दन यादव: बोध गया, जहाँ बुद्ध को ज्ञान प्राप्त हुआ था सत्य और अहिंसा का, उस स्थान पर आज से चार दिन पहले नर-मुंड मिले हैं। एक-दो नहीं, एक हजार मनुष्यों की खोपड़ियाँ फल्गू नदी के किनारे पर मिली हैं। इसके कारण वहाँ पर लोगों में विभिन्न प्रकार की धारणाएँ बन गई हैं। कुछ लोगों का कहना है कि ये नर मुंड *(व्यवधान)* ... मैं समझता हूँ कि यह जो एक हजार नर-मुंड हैं इसके पीछे बात यह है कि गया जिला जो है वह उपजाऊ प्रभावित जिला है और पिछले पाँच वर्षों से लगातार उपजाऊदियों द्वारा गरीब, दलित, शोषित और किसानों की हत्याएँ हो रही हैं। बिहार सरकार न इन हत्याओं पर कोई केंस नहीं किया है।

उपसभाध्यक्ष (श्री त्रिलोकी नाथ चतुर्वेदी): आप उसी की मांग कर रहे हैं।